

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF SURYA INDUSTRIAL CORPORATION LIMITED

Registered Office: - B-9, Industrial Estate, Partapur, Meerut, Uttar Pradesh - 250103

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "Manager to the Offer"), for and on behalf of Mr Pratik Sharadkumar Mehta, Mrs Aruna Naresh Satunda, Mr Kaushal D Vadecha and Mr Nikhil Champaklal Shah ("Hereinafter collectively referred to as "Acquirers") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **Surya Industrial Corporation Limited ("SICL"/ "Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Thursday, March 13, 2014 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions) and Lakshadweep (Marathi), Mumbai Editions.

1. Name of the Target Company : SURYA INDUSTRIAL CORPORATION LIMITED
2. Name of Acquirers : MR PRATIK SHARADKUMAR MEHTA, MRS ARUNA NARESH SATUNDA, MR KAUSHAL D VADECHA AND MR NIKHIL CHAMPKALAL SHAH
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES PVT LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : TUESDAY, MAY 06, 2014
 - b) Date of Closure of the Offer : TUESDAY, MAY 20, 2014
6. Last Date of Payment of Consideration : TUESDAY, JUNE 03, 2014
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 10.00		Rs. 10.00	
2	Aggregate Number of Shares Tendered	1161342		90665	
3.	Aggregate Number of Shares Accepted	90665		90665	
4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 11613420/-		Rs 906650/-	
5.	Shareholding of the Acquirers before Agreements/Public Announcement.	No. of Shares	%	No. of Shares	%
		705610	15.80	705610	15.80
6.	Shares acquired by way of Agreements.	No. of Shares	%	No. of Shares	%
		415083	9.29	415083	9.29
7	Shares Acquired by way of Open Offer.	No. of Shares	%	No. of Shares	%
		1161342	26.00	90665	2.03
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirers (5+6+7+8)	No. of Shares	%	No. of Shares	%
		2282035	51.09	1211358	27.12
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		3346007 (74.91%)	2184665 (48.91%)	3346007 (74.91%)	3255342 (72.88%)

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirers



D & A Financial Services (P) Limited

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Email: dafspl@gmail.com

Place : New Delhi
Date : June 02, 2014

Contact Person: **Mr. Priyaranjan**